## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/598/IB/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: GOLDEN PROSPEROUS PROPERTY PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S.M. Meera Mahidoen

OPERATIONAL CREDITOR B. Shathu Pertys,

SMARTHI PRIYA.B

(COUNTY FOR OFTERATIONAL CREDITOR)

## **ORDER**

Counsel representing both the parties are present. Heard the submissions. Order is reserved.

> -Sq-K Anantha Padmanabha Swamy Member (Judicial)

bc